(b) if so, what are the reasons the refor and what action Government propose to take against the guilty officers for not taking Government dues in time from the consumers?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY XSHRIMATI SUSHILA ROHATGI): (a) and '(b) The information is being collected and will be laid on the Table of the House.

Rural Electrification in Maharashtra

- 1929. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:
- (a) whether the Central Govenv-ment have received from Maharashtra Government scheme for electrification of ruarl areas during the Seventh Five Year Plan period;
- (to) if so, what is the demand made hi terms of money and equipments for implementation of the schemes; and
- (c) the amount proposed to be san ctioned by Government for the pur pose and the assistance likely to be given for the schemes?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (c) Yes, Sir. The Rural Electrification Corporation received from Maharashtra State Electricity Boarfc. rural electrification proposals envisaging a loan assistance of Rs. 1749 lakhs from 1-4-1985 to 30-9-1986 (during Seventh Plan) for electrification of 281 villages, energisation of 38417 pumpsets etc. The REC save since sanctioned a loan assistance of Rs. lakhs.

For the Seventh Plan, the Planning Commission has recommended an outlay of Rs. 263. 36 crores of RE Programme the State of Maharash in tra.

Excellence in Management of Power Projects

- 1930. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be ple ased to state:
- (a) whether it is a fact that a two-day national seminar on 'excellence in management of power projects' has highlighted the need for project monitoring through the use of microcomputers and computers in order to complete projects within a fixed budget and time schedule;
- (b) if so, what is Government's reaction thereto; and
- (c) what decision has been taken toy Government to give effect to this proposal?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (c) Information is being collected and will be laid on the Table of the House.

Prices of Vitamin R-12

- 1931. SHRI NARESH C. PUGLIA: Will the Minister of INDUSTRY be pleased to state;
- (a) whether it is a fact that his Ministry has increased the prices of Vitamin B-12 and Vitamin C both plain and coated;
- (b) if so, what was the earlier prices of each of these drugs and what are the present prices;
- (c) names of the producers of these drugs alongwith the licensed capacity of each and production during the last three years, yearwise of each drug;
- (d) whether these drugs are allowed for import; and
- (e) if so, what was the import during the last three years, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS IN THE MINISTRY OF IND-

USTRY (SHRI R. K. JAICHANDRA SINGH): (a) and (b).

SI. No.	Name of the Drug				Earlier Price (Rs.)	Revised Price (Rs.)	
VITA	MIN B-12					1	
1	Cyanacobalamin					124 87 /gm.	156 00/gm.
2	Hydroxycobalamin					184-94/gm.	221 · 00/gm.
VľTA	MIN 'C'						
1	Vitemin C Coated					160· 69/14. (Sarabhai)	230 · 50/kg. (Sarabhai)
						206 · 37	251 · 10
						(Jayant Vitamins Ltd.)	(Jayant Vitamins Ltd.)
2	Vitamins C Plain					154.69	219 · 50
						(Sarabhai)	(Sarabhai)
						200 · 37	240 · 10
						(Jayant Vitamins Ltd.)	(Jayant Vitamins Ltd.)

⁽c) Information giving the details is given in the attached Statement. (See below).

(d) and (e) Imports of Vitamins 'C are canalised through the State

Trading Corporation whereas Vitamin B-12 figures in Appendix 3 (List of imported permissible items) in the Import and Export Policy for April, 1986 to March, 1988. The imports of the two drugs during the last three years are given below;

Name of the Drug				Year	Quantity imported (Kgs.)		
Vitamin 'C' .	•	•		•	•	1982-83	2500 · 00
•			,			1983-84	137-5
•						1984-85	350.00
Vitamin B-12.						1982-83	69 · 71
						1983-84	102 · 13
						1984-85	55 08

Statement

SI. Name of the	Item	Name of the Company	Licensed Capacity	Production during the last three years yearwise			
				1983-84	1984-85	1985-86	
g (I II	,		anusa.				
		Unit	MT				
1. Vitamin C .		Sarabhai Chemicals	1000 · 00	249-65	260 · 79	282· 2 5	
		Jayant Vitamins Ltd.	770 · 50	4593·61	455 · 44	369-01	
	1.5	U	Init kg.				
2. Vitamin B-12		Merind Ltd.	181.00	95 · 66	94 61	143 · 58	
		Themis Chemicals	50.00	22.89	37.88	33-39	
x , w		Alembic Chemicals	20.00	1.66	0.39	Nil	

Prices of Streptomycin

1932. SHRI NARESH C. PUGLIA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the prices of Streptomycin Sulphate a patent anti-TB drug has been increased about rupees four hundred per kg.;
- (b) what was the earlier price and what is its present price;
- (c) whether it is also a fact that different prices have been Axed for different producers of this drug;

- (d) what is the policy in this regard; and
- (e) since when non-efficient units are, being safeguarded at the cost of poor TB patients?

THE MINISTER OP 'STATE IN THE DEPARTMENT OF CHEMI CALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) and (b) Information in respect of Streptomycin Sulphate prices \mathbf{i}_s given below:

SI.	Name of the Producer	· e			a 8		Earlier price	Revised Price	Increase in price
No.	* * *						Rs./Kg.	Rs./Kg.	Rs./Kg.
1	Synbioties Limited .: .			•	25	æ.	743 · 00	804 · 79	61.79
2	Others				i ,	•	847 - 42	1147-00	299 · 58